



FORM No. 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH

ORDER SHEET

Application No. O.A. 263 of 2006.

Applicant(s) Mamas Ranjan Jena Respondent(s) Union of India & Others

Advocate for Applicant(s) Mr. D. K. Mohanty Advocate for Respondent(s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
<p>I.P.O of Rs. 50/- filed. Copy Served. Defects pointed out in service may kindly be seen. However petitioner's advocate files a memo of undertaking to remove the defects within a week. For favour of Registration Please.</p> <p><u>S.O.J</u> 22.3.06</p> <p><u>DR</u> Registered subject to removal of defect as undertaken by the applicant.</p> <p><u>D</u> Counsel for the Applicant.</p>	<p>REGISTER</p> <p>22.03.06</p> <p>Order dated: 23.03.2006</p> <p>In midst of a recruitment process, the Applicant, herein, has represented to the authorities for giving consideration to his case for reasons stated therein. During midst of the recruitment process and during the pendency of his representation, the Applicant has approached this Tribunal with the present Original Application filed under Section 19 of the Administrative Tribunals Act, 1985.</p> <p>It appears, this case is premature, for the aforesaid reason.</p> <p>Accordingly, this case stands disposed of,</p>

S.O.J

22.03.06

✓ OA 263/06

Notes of the Registry

Orders of the Tribunal

For Admision
with interim order
copy served.

22/03

Bench

Order 23/03/06

Copies of order
alongwith copies of
OA sent to all
resps. copies of
order also hand
over to both
the counsels

22/03

✓ 23/03/06
2009

at the admission stage, with direction to the Respondents to complete the selection process expeditiously and, while doing so, they should keep in mind the grievances of the Applicant, as raised in his representation and in this Original Application.

With the aforesaid observation and direction, this O.A. stands disposed of.

Send copies of this order to the Respondents, along with copies of the O.A., and free copies of this order be handed-over to Mr. D.K.Mohanty, Lt. Counsel appearing for the Applicant and to Mr. U.B.Mohapatra, Lt. Sr. Standing Counsel for the Union of India; on whom a copy of this O.A. has already been served.

✓ 23/03/06
Member (Judicial)